

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Chief Justice's Secretariat)**

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**Subject:** Compassionate appointment of Ms Popinder Kour W/o Late Shanti Singh (Ex-Process Server) R/o Saimoh, Tral in terms of SRO-43.

**ORDER**

No. 22

Dated: 05-04-2019

In pursuance of Jammu and Kashmir (Compassionate Appointment) Rules, 1994, Ms Popinder Kour W/o Late Shanti Singh (Ex-Process Server) R/o Saimoh, Tral is hereby temporarily appointed as Orderly in the Pay Level SL 1 (14800-47100), in relaxation of the prescribed qualification in terms of Rule 7 of SRO 43 of 1994, and is posted as such in District cadre Pulwama against an available vacancy of Orderly.

**Note:**

- i) The appointee shall join before the Principal District & Sessions Judge, Pulwama within a period of 21 days from the date of issuance of this order, thereafter, the Principal District & Sessions Judge, Pulwama shall adjust her against an available vacancy of Orderly in the District;
- ii) The concerned Presiding Officer of the Court where the appointee will be adjusted by the Principal District & Sessions Judge, Pulwama shall get all the testimonials of the appointee verified from the concerned authorities.
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, her appointment shall be deemed cancelled ab-initio and she shall have no claim on her appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

By Order.

*Sd/-*  
(Jawad Ahmed)  
Principal Secretary to  
Hon'ble the Chief Justice

5-4-2019

No :- 8-14/PSY-501

**Copy to the:-**

- 1 Registrar General, High Court of J&K, Jammu.
- 2 Registrar Vigilance, High Court of J&K, Jammu.
- 3 Registrar Rules, High Court of J&K, Jammu.  
..... for information.
- 4 Pr. District & Sessions Judge, Pulwama for information and necessary action.
- 5 Chief Accounts Officer, High Court of J&K Main wing, Jammu for information.
- 6 Ms. Popinder Kour w/o Lt. Shanti Singh R/o Saimoh for compliance.
- 7 I/C NIC for uploading in High Court Website.

*G. M. Parray*  
(G. M. Parray)  
Joint Registrar

05/04/19